- 3. B. M. Ganga Girls S. S. S-, Rajniwas Marg, Delhi.
- 4. Victoria Girls S.S.S., Rajniwas Marg, Delhi.
- Queen Mary Sr. Sec. School, Tis Hazari, Delhi.
- 8. Rashtriya Birjanand, Rajinder Nagar. New Delhi.
- J. P. M. Blind S. S. S., Lal Bahadur Shastri Marg New Delhi.
- 8. Modem School, Bara Khamba Road, New Delhi.
- 9. Delhi Public School, Mathura Road, New Delhi.
- 10. Mother International School, Aurobindo Ashram, New Delhi.
- 11. Delhi Public school, Sec. XII, R. K. Puram, New Delhi.
- 12. Air Force School, Subroto Park, Delhi Cantt., New Delhi.
- 13. Sawan Public School, Chattarpur, New Dilhi.
- 14. Bai Bharati, Air Force, Lodi Estate, New Delhi.
- 15. Army Public School, Dhaula Kuan, New Delhi.
- 16. Central School, Delhi Cantt, Delhi.

Draft Report of Japan International Corporation Agency on Development of Calcutta Port

2692. SHRI A. NALLASIVAN: Will the Minister of SURFACE TRANS-PORT be pleased to state-.

(a) whether it is a fact that 13-member team from the Japan International Corporation Agency (JICA), entrusted with the task of conducting a comprehensive study of the development of the Calcutta Port and Haldia dock complex has submitted its draft interim report on the project to the Government of India to improve the Port's draught to 10.4 metres; and

(b) if 60, the steps taken by Government of India in the matter?

to Question.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT):
(a) The Japan International Cooperation Agency (JICA), which was requested to conduct a comprehensive study on the development of Calcutta Port and Haldia Dock Complex Systems, has subsequently, submitted its draft report to the Government.

(b) The question of any action being taken by the Government of India does not arise till the final report is received.

Effect of Transfer of Seafarers\* Welfare Fund society from Calcutta to Bombay

2693. SHRI A. NALLASIVAN: Will the Minister of SURFACE TRANS-PORT be pleased to state:

- (a) whether it is a fact that due to the sudden shifting of Seafarers' Welfare Fund Society, Calcutta Cells Office from Calcutta to Bombay on the 8th January, 1981, superannuated seamen, widows and dependents of deceased seamen of Calcutta are facing constant harassment on account o non-payments of their dues despit. their correspondence with the Administrative-cum-Accounts Officer, Seafarers' Welfare Fund Society, Bom bay; and
- (b) if so, what are the reason therefor?

THE MINISTER OF STATE 01
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TRANSPORT (SHRI RAJBS1
PILOT)- (a) and (b) Calcutta Cell c
Seafarers' Welfare Fund Society wa
wound up in 1985. Calcutta's supe
rannuated seamen and widowg of de
ceased seamen are given all benefli
available under the schemes operate
b<sub>v</sub> the Seafarers' Welfare Fund so
society without any discrimination whe
they approach the society. However

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ing cases where the application are deficient in certain respects, the applicants are requested to furnish the required information and in such cases, there may be some delay in making payments to the applicants.

## Recommendations of Nanda Committee regarding unemployment allowance to Seamen

2694. SHRI A. NALLASIVAN; Will the Minister of SURFACE TRANS-PORT be pleased to stale:

- (a) whether it is a fact that despite Director-General of Shipping, Bombay's Order in the year 1985, the en-"Inter-Island Trade'T'Home Trade" seamen's employment under the Andaman & Nicobar Administration, Port Blair, is not likely to be permanent;
- (b) if so, what are the reasons therefor:
- (e) whether it is also a fact that despite specific recommendation of S. M. Nanda Committee, Government is not likely to extend "unemployment allowance" to all unemployed registered seamen of Calcutta and Bombay; and
- (d) if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF **SURFACE** TRANSPORT (SHRI **RAJESH** PILOT): (a) and (b) The matter regarding permanency of Inter-Island seamen is subjudice before the Division Bench of Hon'ble High Court of Calcutta.

(c) and (d) This has been discussed in details' at various meetings of shipowners and seafarers but shipowners have expressed their inability to make fund\* available.

## **Encouragement given by Officers of Indian Airlines and Air India to Shir** Sena

2695. SHRI A. NALLASIVAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Government are aware of the help an' encouragement given by the officers of the Indian Airlines and Air India to Shiv Sena and its activities:
- (b) whether Government have received any reports from special unit of Intelligence Bureau regarding assistance given to Shiv Sena Leaders by top Executives of Air India;
- (c) whether Government's tion has been drawn to coverage given by Air India's in house journal t<sub>0</sub> Shiv Sena'<sub>B</sub> activities; and
- (d) if so, what action Government propose to take i<sub>n</sub> this regard?"

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA-TION AND TOURISM (SHRI SHTV-RAJ PATIL); (a) and (b)  $N_0$  report about officers of Indian Airlines and Air India giving any help or encouragement to Shiv Sen<sub>a</sub> has been received by the Government.

(c) and (d) Government is looking into the matter.

Non-availability of Small sized Container Vessels with Shipping Corporation of India

2696. PROF. SOURENDRA BHAT-TACHARJEE: Will the Minister of SURFACE TRANSPORT be pleased to State:

(a) whether it is a 'act that the Shipping Corporation of India Limited has not been able to provide proper services to the exporters from farflung areag of the country due to nonavailability of email sized container